

जहाजपुर और अस्सिन्द को टेलीफोन द्वारा भीलवाड़ा, राजस्थान से जोड़ा जाना

4099. श्री गिरधारी लाल ब्यास : क्या संचार मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या जहाजपुर और अस्सिन्द का भीलवाड़ा (राजस्थान) के साथ सीधा टेलीफोन संबंध नहीं है जिसके कारण भीलवाड़ा से इन स्थानों के साथ संपर्क स्थापित करने में कठिनाई होती है; और

(ख) जहाजपुर और अस्सिन्द का भीलवाड़ा के साथ सीधी टेलीफोन लाइन से संबंध कब तक जोड़ दिया जाएगा ?

संचार मंत्रालय में राज्य मंत्री (श्री कांतिक उराव) : (क) एवं (ख) : जहाजपुर एवं अस्सिन्द क्रमशः देवली एवं ब्याबर टंक एक्सचेंजों से जुड़े हुए हैं। इन एक्सचेंजों से उदयगिरि कम टंक परियात, इन एक्सचेंजों तथा भीलवाड़ा के मध्य लाइने एव तार बिछाने पर होने वाली बड़ी लागतों के कारण इस समय इन्हें भीलवाड़ा से जोड़ने के मामले पर विचार नहीं किया जा सकता। एक्सचेंजों तथा परियात का इतना विस्तार होने पर कि यह मार्ग आर्थिक तौर पर व्यवहार्य हो जाए, तभी इस प्रणाली पर विचार किया जा सकता है।

Eradication of Slums

4100. SHRI MOOL CHAND DAGA: Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether any scheme on national level has been formulated to provide facilities in slum areas in various States and to develop them and if so, the details thereof;

(b) the places in Rajasthan where slum areas are located and whether Pali city is also included therein and if so, whether Government have given any financial assistance for their development during the year 1978-79, 1979-80;

(c) if not, whether Government propose to give financial assistance now and if so, for what purposes and how it will be utilised; and

(d) whether Government have taken any preventive measures to ensure that slum areas do not come into existence in future and if so, the details thereof?

1415 LS—4

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): (a) The Scheme for Environmental Improvement in Urban Slums, which is applicable to all urban areas, seeks to provide basic amenities and facilities in slum areas which are not earmarked for clearance for at least 10 years. The items of improvement which are provided under the Scheme are the following:—

- (i) Provision of water supply, including drinking water taps;
- (ii) Sewers;
- (iii) Storm water drains;
- (iv) Community baths and latrines;
- (v) Widening and paving of existing lanes; and
- (vi) Street lighting.

This Scheme is operated by the State Governments as part of the Revised Minimum Needs Programme out of allocations made for State Plan Schemes.

(b) and (c). The Government has no complete information about the urban areas in Rajasthan where slums are in existence. However, according to the information given in the Annual Plan documents of Rajasthan for 1980-81, environmental improvement schemes under the Revised Minimum Needs Programme have been taken up in the slum areas in the cities of Ajmer, Bikaner, Jaipur, Jodhpur, Kota and Udaipur. Under the Centrally sponsored Scheme for Development of Small and Medium Towns, loan assistance of Rs. 3.15 lakhs has been given to the Government of Rajasthan during 1979-80 for implementing schemes of land acquisition and development as part of an integrated project for development of Pali town. This project has a component of slum improvement to be financed by the State Government.

(d) Besides utilising the powers available to the local bodies to prevent unauthorised encroachment on vacant public lands, it is expected that greater attention would be paid to meet